Bill Summary
The Rajasthan Panchayati Raj (Amendment) Bill, 2021


- Designation of village workers: The Act divides the Panchayat Samiti and Zila Parishad Service into different categories. These include: (i) village level workers, (ii) gramsevikas, and (iii) primary and upper primary school teachers. The Bill renames village level worker as Gram Vikas Adhikari. It also removes the category of gramsevikas, since the post does not exist in Panchayati Raj institutions.

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